

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 16

C.P. (IB)/476(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **25.10.2023**

NAME OF THE PARTIES: **XANADU REALTY LIMITED V/s B. P.**
GANGAR CONSTRUCTION PVT LTD

Section 9 of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Mr. Shreyas Maheswari, Advocate i/b Falcon Legal appeared for the Petitioner.
2. Mr. Aniruth Purusothaman, Advocate a/w Mrs. Punita Arora, Puneet Arora, Advocates i/b M/s. Arora & Co. appeared for the Respondent.
3. Learned Counsel for the Respondent informs that balance amount has already been paid. However, Learned Counsel for the Petitioner informs that same is not reflected in the bank account and accordingly seeks short adjournment.
4. List this matter on **26.10.2023** for further consideration.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)